

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 412/(MAH)/2017

CORAM: Present: SHRI BHASKARA PANTULA MOHAN  
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 08.12.2017

NAME OF THE PARTIES: Meenakshi Multitrade Pvt. Ltd.  
V/s  
ROC, Maharashtra

SECTION OF THE COMPANIES ACT: 252(3) of the Companies Act, 2013.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
	Sangharsh Waghmare	for Petitioner	

**ORDER**

**C. P. No. 412/252/NCLT/MB/MAH/2017**

1. The Learned Representative of the Petitioner is present.
2. He is seeking an adjournment so that the Senior will attend the matter.
3. Hence the matter is posted to **03.01.2018**.

Sd/-

08.12.2017

Aah

**BHASKARA PANTULA MOHAN**  
Member (Judicial)